

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. I.A. 934/2024
IN
C.P. (IB)-2677(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Union Bank of India

VS

Rajahmundry Godavari Bridge Ltd.

Appearance:

For the Applicant: Adv. Namma Jain

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

It is seen from the record that I.A. 934/2024 was allowed and disposed off vide order dated 07.03.2024. It appears that the above I.A. is wrongly listed on today's board. List the Company Petition on **17.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)